NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

45

C.S.P. No. 680/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: M/s. Mahindra Two Wheelers Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

Hemont semi Advocate for 1.

Mulle

Petitioner

ORDER

CSP 680/230-232/NCLT/MB/MAH/2017 CSP 683/230-232/NCLT/MB/MAH/2017

List this matter on 18.10.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B. S. V. PRAKASH KUMAR Member (Judicial)

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Sd/-B. S. V. PRAKASH KUMAR

Member (Judicial)